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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CA(CAA) No. 89/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017

Name of the Company:

Trans Polyurethane Pvt Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. D. N. Laval Advocate Applicant Kirlowal

2. K.K. Rowal Advocate Applicant Kirlowal

3. Yuvsaj Thakose Advocate Applicant L'Taka

## <u>ORDER</u>

Learned Advocate Ms. Dharmistha Raval with Learned Advocate Ms. K K Raval with Yuvraj Thakore present for Applicant.

Heard arguments of learned Counsel for Applicant.

Orders reserved.

BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 3rd day of August, 2017.